

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 4th day of April, 2020

HC.VII-122(Pt)/2018/1723 ### All the Officers and staff of the Principal Seat and outlying Benches of the Hon'ble Gauhati High Court as well as all the district courts within the jurisdiction of the Hon'ble Gauhati High Court in all four states are directed to check their respective official emails regularly and report back accordingly, on the same day or next day for taking effective steps.


REGISTRAR GENERAL

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All concerned